

COURT I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NOS. 99 & 100 OF 2016 IN
DFR NO. 281 OF 2016**

Dated: 16th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Maharashtra Veej Grahak Sanghatana Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R.1
Ms. Pooja Nuwal for R.2

ORDER

**IA No. 100 OF 2016
(Appl. for condonation of delay)**

Learned counsel for Respondent No.2 seeks two weeks time to file reply. He may file the same on or before 31.03.2016 after serving copy on the other side.

List the matter on **18.04.2016**. In the meantime, affidavit of service be filed.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson